# GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE& FARMERS WELFARE DEPARTMENT OF ANIMNAL HUSBANDRY, DAIRYING & FISHERIES LOK SABHA UNSTARRED QUESTION No.2185

### **Compensation to Fishermen**

TO BE ANSWERED ON 31<sup>st</sup>JULY, 2018

#### 2185. MOHAMMED FAIZAL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether the Government has any proposal to grant compensation to the fishermen of Union Territory of Lakshadweep;
- (b) if so, the details thereof; and
- (c) the details of the funds which have been sanctioned and allocated by the Government in this regard?

#### **ANSWER**

## THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE: (SMT. KRISHNA RAJ)

(a), (b) & (c) Yes, Madam. As per the details received from the Department of Fisheries, Union Territory of Lakshadweep (UTL), there is a proposal to grant compensation to the 'Ockhi' effected fishermen of Union Territory of Lakshadweep. Under this, an amount of Rs.1.25 crore (Rupees One crore twenty five lakhs only) was allocated and sanctioned by the UTL Administration and released to District Panchayat.

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